Implementation of "Slum Free India" scheme under RAY

3832. DR. JANARDHAN WAGHMARE: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a)   whether Government has since achieved any success in the implementation of "Slum Free India" scheme under Rajiv Awas Yojana (RAY);

(b)   if so, whether various State Governments have submitted implementation reports to the Union Government; and

(c)   if so, the details thereof and by when the scheme is likely to be completed?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) to (c) In pursuance of the Government's vision of creating a Slum-free India, a new scheme 'Rajiv Awas Yojana' (RAY) has been launched on 02.06.2011. Rajiv Awas Yojana is proposed to be launched in two phases. Rajiv Awas Yojana will be run in a Mission mode. The Phase-I of Rajiv Awas Yojana is for a period of two years from the date of approval of the scheme with a budget of ` 5,000 crores. Phase-II will cover the remaining period of the Twelfth Five Year Plan (2013-17). The Scheme is expected to initially cover about 250 cities, across the entire country by the end of 12th Plan (2017). The selection of the cities will be done in consultation with the Centre.

The States are in various stages of initiating preparatory activities. No funds have been sanctioned for any projects.

BPL in urban areas

3833. SHRI AVINASH PANDE: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a)   whether Government has estimated the number of persons living below poverty line in urban areas;

(b)   if so, the details of the same for the last five years;

(c)   whether Government has taken steps to provide employment to urban people for controlling poverty in urban areas;

(d)   if so, the State-wise details of the steps taken and funds allocated for the same;

(e)   whether Government is considering the suggestions of 43rd session of Indian Labour Conference to extend Employment Guarantee Scheme to urban areas;

(f)   if so, the details thereof; and

(g)   if not, the reasons therefor?